

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-24/1989/5900/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Soneka Bora,  
Special Judge, CBI, Addl. Court No. 1  
Assam, Chandmari, Guwahati.

Dated Guwahati the 1<sup>st</sup> Oct, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/927/E dtd. 25.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 4(four) days on 04.10.2019 and from 09.10.2019 to 11.10.2019 along with station leave permission from the evening of 03.10.2019 till the morning of 14.10.2019, has been granted/rejected.

The Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati and in his absence, Special Judge, CBI, Assam, Addl. Court No 3, Chandmari, Guwahati shall remain in charge of your office and Court in your absence.

Yours faithfully,

*(Signature)*  
01/10/19

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**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/89/5901-A, dated 1.10.19**

*(Signature)*

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.
3. The Systems Analyst, Gauhati High Court.

*(Signature)*

**JT. REGISTRAR (VIGILANCE)**